

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No.84/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Vivek Srivastava, Chief Judicial Magistrate, Dehradun is transferred and posted as Chief Judicial Magistrate, Rudrapur, U.S. Nagar vice Shri Dharendra Bhatt.

No.85/UHC/Admin.A/2021

Dated: April 08, 2021.

Smt. Savita Chamoli, Addl. Judge, Family Court, Dehradun is repatriated, transferred and posted as Civil Judge (Senior Division), Nainital vice Shri Abhay Singh.

No.86/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Manindra Mohan Pandey, Civil Judge (Senior Division), Dehradun is transferred and posted as Chief Judicial Magistrate, Nainital vice Shri Mukesh Chandra Arya.

No.87/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Dharamendra Kumar Singh, Chief Judicial Magistrate, Champawat is transferred and posted as Civil Judge (Senior Division), Khatima, U.S. Nagar vice Shri Harsh Yadav.

No.88/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Sudhir Tomar, Chief Judicial Magistrate, Pithoragarh is transferred and posted as Civil Judge (Senior Division), Kashipur, U.S. Nagar vice Shri Vinod Kumar Burman.

No.89/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Mukesh Chandra Arya, Chief Judicial Magistrate, Nainital is transferred and posted as Chief Judicial Magistrate, Haridwar vice Shri Arun Vohra.

No.90/UHC/Admin.A/2021

Dated: April 08, 2021.

Smt. Manju Singh Munday, 1st Addl. Chief Judicial Magistrate, Dehradun is transferred and posted as Chief Judicial Magistrate, Bageshwar vice Shri Laxman Singh.

No.91/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Ramesh Singh, Civil Judge (Senior Division), Vikas Nagar, Dehradun is transferred and posted as Addl. Chief Judicial Magistrate, Haldwani vice Smt. Payal Singh.

No.92/UHC/Admin.A/2021

Dated: April 08, 2021.

Smt. Sangeeta Rani, Civil Judge (Senior Division), Haldwani, Nainital is transferred and posted as Civil Judge (Senior Division), Haridwar vice Shri Jayendra Singh.

No.93/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Arun Vohra, Chief Judicial Magistrate, Haridwar is posted as Addl. Chief Judicial Magistrate, Haridwar vice Shri Ravi Shanker Mishra.

No.94/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Anita Gunjiyal, Civil Judge (Senior Division), Roorkee, Haridwar is transferred and posted as Civil Judge (Senior Division), Kotdwar, Pauri Garhwal vice Shri Sandip Kumar Tiwari.

No.95/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Laxman Singh, Chief Judicial Magistrate, Bageshwar is transferred and posted as Chief Judicial Magistrate, Dehradun vice Shri Vivek Srivastava.

No.96/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Rahul Kumar Srivastava, Chief Judicial Magistrate, Tehri Garhwal is transferred and posted as 1st Addl. Civil Judge (Senior Division), Haridwar vice Ms. Jyoti Bala.

No.97/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Mohd. Yusuf, OSD / Deputy Secretary to SLSA, Nainital is repatriated, transferred and posted as Civil Judge (Senior Division), Rudrapur, U.S. Nagar vice Ms. Chhavi Bansal.

No.98/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Jayendra Singh, Civil Judge (Senior Division), Haridwar is transferred and posted as Civil Judge (Senior Division), Roorkee, Haridwar vice Ms. Anita Gunjiyal.

No.99/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Bhavdeep Ravtey, Principal Magistrate, Juvenile Justice Board, Dehradun is transferred and posted as Chief Judicial Magistrate, Almora vice Ms. Rinky Sahni.

No.100/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Yogendra Kumar Sagar, 2nd Addl. Civil Judge (Senior Division), Dehradun is posted as Civil Judge (Senior Division), Dehradun vice Shri Manindra Mohan Pandey.

No.101/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Vinod Kumar Burman, Civil Judge (Senior Division), Kashipur, U.S. Nagar is transferred and posted as Chief Judicial Magistrate, Tehri Garhwal vice Shri Rahul Kumar Srivastava.

No.102/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Jyotsna, Addl. Judge, Family Court, Rishikesh, Dehradun is repatriated, transferred and posted as Addl. Chief Judicial Magistrate, Nainital vice Ms. Niharika Mittal Gupta.

No.103/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Jyoti Bala, 1st Addl. Civil Judge (Senior Division), Haridwar is transferred and posted as Civil Judge (Senior Division), Bageshwar in the vacant post.

No.104/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Rinky Sahni, Chief Judicial Magistrate, Almora is posted as Civil Judge (Senior Division), Almora in the vacant post.

No.105/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Shivani Pasbola, Secretary, DLSA, Haridwar is repatriated, transferred and posted as Chief Judicial Magistrate, Champawat vice Shri Dharmendra Kumar Singh.

No.106/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Akata Mishra, Civil Judge (Senior Division), Laksar, Haridwar is transferred and posted as 1st Addl. Civil Judge (Senior Division), Dehradun in the vacant post.

No.107/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Rajeev Dhawan, Chief Judicial Magistrate, Chamoli is transferred and posted as Addl. Civil Judge (Senior Division), Roorkee, Haridwar vice Shri Kapil Kumar Tyagi.

No.108/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Mohd. Yaqoob, 2nd Addl. Chief Judicial Magistrate, Dehradun is posted as 1st Addl. Chief Judicial Magistrate, Dehradun vice Ms. Manju Singh Munday.

No.109/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Chhavi Bansal, Civil Judge (Senior Division), Rudrapur, U.S. Nagar is posted as 1st Addl. Civil Judge (Senior Division), Rudrapur, U.S. Nagar vice Ms. Lalita Singh.

No.110/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Vibha Yadav, 3rd Addl. Chief Judicial Magistrate, Dehradun is transferred and posted as Chief Judicial Magistrate, Pithoragarh vice Shri Sudhir Tomar.

No.111/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Sanjay Singh, 3rd Addl. Civil Judge (Senior Division), Dehradun is posted as 2nd Addl. Chief Judicial Magistrate, Dehradun vice Shri Mohd. Yaqoob.

No.112/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Indu Sharma, Secretary, DLSA, Pauri Garhwal, is repatriated, transferred and posted as 2nd Addl. Civil Judge (Senior Division), Dehradun vice Shri Yogendra Kumar Sagar.

No.113/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Manoj Kumar Dwivedi, Secretary, DLSA, Pithoragarh, is repatriated, transferred and posted as Addl. Chief Judicial Magistrate (Railways), Haldwani vice Ms. Shachi Sharma.

No.114/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Niharika Mittal Gupta, Addl. Chief Judicial Magistrate, Nainital is transferred and posted as 3rd Addl. Chief Judicial Magistrate, Dehradun vice Ms. Vibha Yadav.

No.115/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Seema Dungarkoti, 4th Addl. Civil Judge (Senior Division), Dehradun is transferred and posted as Civil Judge (Senior Division), Laksar, Haridwar vice Ms. Akata Mishra.

No.116/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Shachi Sharma, Addl. Chief Judicial Magistrate (Railways) Haldwani, Nainital is transferred and posted as Civil Judge (Senior Division), Vikas Nagar, Dehradun vice Shri Ramesh Singh.

No.117/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Sachin Kumar, 5th Addl. Civil Judge (Senior Division), Dehradun is transferred and posted as Chief Judicial Magistrate, Chamoli vice Shri Rajeev Dhawan.

No.118/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Arti Saroha, 6th Addl. Civil Judge (Senior Division), Dehradun is posted as 3rd Addl. Civil Judge (Senior Division), Dehradun vice Shri Sanjay Singh.

No.119/UHC/Admin.A/2021

Dated: April 08, 2021.

Smt. Payal Singh, Addl. Chief Judicial Magistrate, Haldwani is posted as Civil Judge (Senior Division), Haldwani vice Ms. Sangeeta Rani.

No.120/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Puneet Kumar, 5th Addl. Chief Judicial Magistrate, Dehradun, is posted as Principal Magistrate (1st Class), Juvenile Justice Board, Dehradun vice Shri Bhavdeep Ravtey.

No.121/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Dayaram, 7th Addl. Civil Judge (Senior Division), Dehradun is posted as 4th Addl. Civil Judge (Senior Division), Dehradun vice Ms. Seema Dungarakoti.

No.122/UHC/Admin.A/2021

Dated: April 08, 2021.

Ms. Afiya Mateen, 8th Addl. Civil Judge (Senior Division), Dehradun is posted as 5th Addl. Civil Judge (Senior Division), Dehradun vice Shri Sachin Kumar.

No.123/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Mithilesh Pandey, 9th Addl. Civil Judge (Senior Division), Dehradun is transferred and posted as Addl. Chief Judicial Magistrate, Kashipur, U.S. Nagar vice Shri Sayed Gufran.

No.124/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Ravindra Dev Mishra, 10th Addl. Civil Judge (Senior Division), Dehradun is posted as 6th Addl. Civil Judge (Senior Division), Dehradun vice Ms. Arti Saroha.

Note: (a) The above transfer orders will come into force w.e.f. 15.04.2021.

(b) Recommendation is being sent to the Government and SLSA, Uttarakhand to issue Notification for the posting of following officers to be effective from 15.04.2021:

01. Shri Dharendra Bhatt, Chief Judicial Magistrate, U.S. Nagar, for posting as Addl. Judge, Family Court, Dehradun vice Smt. Savita Chamoli.
02. Shri Sayed Gufran, Addl. Chief Judicial Magistrate, Kashipur, U.S. Nagar for posting as OSD / Deputy Secretary to SLSA, Nainital vice Shri Mohd. Yusuf.
03. Shri Harsh Yadav, Civil Judge (Senior Division), Khatima, U.S. Nagar for posting as Joint Secretary, Law, Government of Uttarakhand, Dehradun in the vacant post.
04. Shri Ravi Shanker Mishra, Addl. Chief Judicial Magistrate, Haridwar, for posting as Secretary, DLSA, Almora in the vacant post.
05. Shri Sandip Kumar Tiwari, Civil Judge (Senior Division), Kotdwar, Pauri Garhwal for posting as Secretary, DLSA, Pauri Garhwal vice Ms. Indu Sharma.

06. Ms. Lalita Singh, 1st Addl. Civil Judge (Senior Division), U.S. Nagar for posting as Addl. Judge, Family Court, Rishikesh vice Ms. Jyotsna.
07. Shri Kapil Kumar Tyagi, Addl. Civil Judge (Senior Division), Roorkee, Haridwar for posting as Secretary, DLSA, Pithoragarh vice Shri Manoj Kumar Dwivedi.
08. Shri Abhay Singh, Civil Judge (Senior Division), Nainital for posting as Secretary, DLSA, Haridwar vice Ms. Shivani Pasbola.

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No. 1827/XIII-C-1/Admin.A/2021

Dated: April 08, 2021

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23-Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand for information with request to communicate the same to the concerned officer(s).
8. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital for information with request to communicate the same to the concerned officer (s).
10. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital.
11. All the Registrars of the Court.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with request to place the same for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer (s), Almora, Bageshwar, Chamoli, Champawat, Dehradun, Haridwar, Nainital, Pithoragarh, Pauri Garhwal, Tehri Garhwal, U. S. Nagar and Uttarkashi.
16. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
17. Guard File/Personal File.

**Deputy Registrar
Admin.A**